

(d) whether due to inadequacy of beds, IRCH of AIIMS, is unable to admit Cancer patients;

(e) whether due to shortage of beds, many Cancer patients who are already under the treatment of IRCH, are deprived of timely admission; and

(f) if so, the steps, the Government contemplate to cope up with the requirement of beds for admission of patients particularly in IRCH of AIIMS?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY) : (a) Adequate facilities for treatment of serious patients are available at the Institute.

(b) Yes, Sir.

(c) There are 1626 beds available in the Institute including the Private Wards, out of which 70 beds are in the Institute Rotary Cancer Hospital.

(d) and (e) Sometimes, it is not possible to admit cancer patients at IRCH of AIIMS due to shortage of beds.

(f) Expansion of IRCH to increase its bed strength to 150 and to expand its other facilities has been planned.

[Translation]

Allotment of Land

3468. SHRI JAI PRAKASH AGARWAL . Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether Supreme Court has directed the DDA

to hold talks with the owners of petrol pumps regarding allotment of land to those petrol pumps which are situated in ridge area of Delhi and have to be shifted to some other suitable places with a view to protect the environment;

(b) if so, the details thereof;

(c) whether DDA has allotted the land to these petrol pumps elsewhere;

(d) if so, the details of places where the land has been allotted to these petrol pumps;

(e) if not, the reasons for delay in this regard; and

(f) the time by which the land is likely to be allotted to these petrol pumps?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U. VENKATESWARLU) : (a) and (b) The DDA has reported that the Hon'ble Supreme Court vide its order dated 8.10.96 directed 11 petrol pump holders to attend the meeting on 15.10.96 at 2.00 P.M. in the room of Commissioner (Land Management), DDA to sort out the issue of allotment of petrol pump sites.

(c) Yes, Sir. These petrol pump holders have already been allocated alternative sites in the draw held on 25.10.96.

(d) The details of places where the land have been allocated to these petrol pump holders are given in the attached Statement.

(e) and (f) In view of the above, the question do not arise.

Statement

Details of Alternative Sites

S.No.	Name of the dealer	Alternative site
1.	Ridge view Service Station	Shalimar Bagh
2.	Arora Service Station	Pitampura Road No. 44
3.	Chanakyapuri Service Station	Pashim Vihar Opp. GH-14.
4.	Shankar Marg Filling Station	Madipur Community Centre
5.	Sethi Auto Service Station	Dilshad Garden again changed to Mangolpuri Distt. Centre.
6.	Delhi Automobiles	Mathura Road Jasola Road No. 13-A.
7.	M/s Kitchner Road Service	Pitampura Road No. 41
8.	Pusa Road Service Station	Nari Niketan Janakpuri
9.	A.A.U.I. Service Station	Mayapuri
10.	Pushpanjali Service Station	Nelson Mandella Road
11.	M/s. Lmk Road Service Station	Maitri College Chanakyapuri, New Delhi.